

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 222
(IB)-2963(ND)2019

IN THE MATTER OF:

M/s. Tarun Khanna ... **Applicant/Petitioner**
Versus
M/s. Deltronix India Ltd. ... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 27.01.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENTS:

Adv. SP Singh Chawla and Adv. Tapas Gaur, Counsels for Operational Creditor.

ORDER

Heard the Ld. Counsels appearing for the Applicant as well as for the Respondent. In the meantime, both are requested to file a short written synopsis within a week from today.

Order reserved.



(L.N. GUPTA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)